

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

**Dated: Guwahati, the 4<sup>th</sup> August, 2023**

**No. HC.V-05/2016/652/Estt. (Pt-I)** ##In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following **Jr. Grade Translator** with effect from the dates shown against their names.

<b>Sl. No.</b>	<b>Name of The Incumbents (in order of Seniority)</b>	<b>Date of Confirmation</b>
1	Dr. Archana Devi	<b>19.01.2020</b>
2	Smt. Kangkana Bora	<b>19.01.2020</b>
3	Smt. Mayashree Mahanta	<b>19.01.2020</b>
4	Smt. Jahnavi Gogoi	<b>19.01.2020</b>

By Order,

*Sd/- Sri Shishir Kr. Das*

**REGISTRAR (ESTABLISHMENT)**

**Gauhati High Court.**

**No. HC.V-05/2016/652 A/Estt. (Pt-I)**

**Dated: Guwahati, the 4<sup>th</sup> August, 2023**

### **Copy for Information and Necessary action:**

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar General, Gauhati High Court, Guwahati.
3. The Registrar (Vigilance/Admn./Judl.) , Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati – 6 for necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6 for necessary action.

6. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati, to complete all the formalities.
7. The Registrar-cum-Principal Secretary to Hon'ble The Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar (.....), Gauhati High Court, Guwahati.
9. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
10. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Treasury Officer, Kamrup Treasury, Guwahati – 1, for necessary steps.
15. The Project Manager, Gauhati High Court, Guwahati. He is directed to upload the "Notification" on the official website of the Gauhati High Court in priority basis under the designated head.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Finance and Accounts Officer, Gauhati High Court, Guwahati.
18. The Administrative Officer (J), Accounts Section, Gauhati High Court, Guwahati. He is directed to make necessary & proper endorsement in the Service Book(s) and all other relevant documents of the person(s) concerned as required.
19. The Administrative Officer (J), .....Section, Gauhati High Court, Guwahati.
20. The Court Officer (No. I & II), Gauhati High Court, Guwahati.
21. The CA to the Registrar (Establishment), Gauhati High Court, Guwahati.
22. The Person Concerned, Gauhati High Court, Guwahati.
23. The Order File.



**REGISTRAR (ESTABLISHMENT)**

**Gauhati High Court.**

Rajan J. Savema  
4/8/23